

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 17.10.2019 (THURSDAY)**

**COURT OF CHAIRPERSON**

**10: 30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 3223 of 2019 in Comp. App. (AT) (Ins) No. 707 of 2019	Jet Airways (India) Ltd. (Offshore Regional Hub, Through its Administrator Mr. Rocco Mulder) Vs. State Bank of India & Anr.	Priyanka Anand	Karan Khanna, Aditya Chatterjee
<b>2.</b>	Comp. App. (AT) (Ins) No. 854 of 2019	Punjab National Bank. Vs. Vindhya Cereals Pvt Ltd.	R.P. Vats	Amitesh Argal
<b>3.</b>	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	

**For Admission (Fresh Cases)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 1039 of 2019	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawaharia, RP of Ramsarup Industries Ltd & Ors.	Raka Bejoy phookan	Rony Oommen John
<b>5.</b>	Comp. App. (AT) (Ins) No. 1066 of 2019	Aurora Accessories Pvt Ltd. Vs. Ace Acoustics & Audio Video Solutions Pvt Ltd.	Rakesh Kumar	
<b>6.</b>	Comp. App. (AT) (Ins) No. 1067 of 2019	R. Mangalam. Vs. SPML Infra Ltd.	Arnav Dash	
<b>7.</b>	Comp. App. (AT) (Ins) No. 1068 of 2019	DBS Bank Ltd, Singapore. Vs. Shailendra Ajmera & Anr.	Anindita Roy Chowdhuty	
<b>8.</b>	Comp. App. (AT) (Ins) No. 1069-1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP.	Akshat Singh	
<b>9.</b>	Comp. App. (AT) (Ins) No. 1071 of 2019	Radhakrishnan Dharmarajan. Vs. Saravana Distributers.	T. Ravichandran	
<b>10.</b>	Comp. App. (AT) (Ins) No. 1072 of 2019	Rahul Shukla. Vs. State Bank of India & Ors.	Piyush Singh	

11.	Comp. App. (AT) (Ins) No. 1073 of 2019	K K Kadri Paper Mills Pvt Ltd. Vs. Edelweiss Asset Reconstruction Co. Ltd.	Ramesh Kumar Mishra	
12.	Comp. App. (AT) (Ins) No. 1074 of 2019	Medi Carrier Pvt Ltd. Vs. Mahendra Kumar Khandelwal RP of Bhushan Power and Steel Ltd & Anr.	Sidhartha Sharma	
13.	Comp. App. (AT) (Ins) No. 1075 of 2019	Arounane. P Vs. One Bill Software India Pvt Ltd.	Santosh Kumar	
14.	Comp. App. (AT) (Ins) No. 1076 of 2019	Ratan Kumar Guha. Vs. Bell Finvest India Pvt Ltd & Anr.	Shubhayu Roy	
15.	Comp. App. (AT) (Ins) No. 1077 of 2019	Excise and Taxation Department Haryana , Panchkula Vs. Marmagoa Steel Ltd.	Manisha Agarwal Narain	
16.	Comp. App. (AT) (Ins) No. 1078 of 2019  <b>(With Defects)</b>	Amit Gupta , RP of Unimark Remedies Ltd. Vs. Corporation Bank & Anr.	Pooja Mahajan	
17.	Comp. App. (AT) (Ins) No. 1079 of 2019  <b>(With Defects)</b>	Damodar Valley Corporation. Vs. Divya Jyoti Sponge Iron Pvt Ltd & Ors.	Madhumita Bhattacharjee	
18.	Comp. App. (AT) (Ins) No. 1080 of 2019  <b>(With Defects)</b>	Damodar Valley Corporation. Vs. Venky Hi-Tech Ispat Ltd & Ors.	Madhumita Bhattacharjee	
19.	Comp. App. (AT) (Ins) No. 1081 of 2019	Mahesh Munjal Vs. Marmo Stone Pvt. Ltd.	Ashish Makhija	
20.	Comp. App. (AT) No. 285 of 2019	Renu Challu Vs. Union of India & Ors.	Diwakar Maheshwari	
21.	Competition App. (AT) No. 38 of 2019  <b>(With Defects)</b>	Sahuwala Cylinders Pvt Ltd & Anr. Vs. Competition Commission of India & Anr.	Jaiveer Shergill	
22.	Competition App. (AT) No. 39 of 2019  <b>(With Defects)</b>	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr.	Santosh Kumar	

<b>23.</b>	Competition App. (AT) No. 40 of 2019 <b>(With Defects)</b>	Om Containers & Ors. Vs. Competition Commission of India & Anr.	Jaiveer Shergill	
<b>24.</b>	Competition App. (AT) No. 41 of 2019 <b>(With Defects)</b>	Mauria Udyog Ltd. Vs. Competition Commission of India.	Amol Sinha	
<b>25.</b>	Competition App. (AT) No. 42 of 2019 <b>(With Defects)</b>	Indian National Shipowners Association. Vs. Competition Commission of India & Anr.	Unnati Agarwal	
<b>26.</b>	Competition App. (AT) No. 43 of 2019 <b>(With Defects)</b>	Ashokbhai M. Mehta Vs. Competition Commission of India & Anr.	Kaushal Kumar Sharma	
<b>27.</b>	Competition App. (AT) No. 44 of 2019 <b>(With Defects)</b>	Intel Gas Gadgets Pvt. Ltd. Vs. Competition Commission of India	Amal Sinha	
<b>28.</b>	Contempt Case No. 23 of 2019 in Comp. App. (AT) (Ins) No. 825 of 2019	Ghanshyam Das Mundra. Vs. Sai Ramakrishna Karuturi & Ors.	Madhooja Mulay	

**For Admission (After Notice)**

<b>29.</b>	Comp. App. (AT) (Ins) No. 971 of 2019	Raj Singh Gahlot, Director of Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	P.K. Agrawal	Vijay Nayar-R1 Sanjay Jain-R2
<b>30.</b>	Comp. App. (AT) (Ins) No. 221 of 2019	Rahul Sayal Vs. S.S. Conbuild Pvt Ltd.	R.k.Gupta	Saurabh J. Karan Singh
<b>31.</b>	Comp. App. (AT) (Ins) No. 947 of 2019	Manoj Kunwar. Vs. Oriental Bank of Commerce & Ors.	Venancio D' Costa	H.P. Bhardwaj-R1 Avinash Mahapatra-R3
<b>32.</b>	Comp. App. (AT) (Ins) No. 395 of 2019	Sri Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Goutham Shivshankar	Talha A. Rahman-R1
<b>33.</b>	Comp. App. (AT) (Ins) No. 464 of 2019	Mahaveer Ginning & Pressing Vs. PMP Textiles Spinning Mills Ltd.	Rishabh Gupta	B. Karunakaran
<b>34.</b>	Comp. App. (AT) (Ins) No. 477 of 2019	B.E Billimoria and Company Ltd. Vs. Vikram Ispat Udyog.	Dhaval Deshpande	Iswar Mohapatra

35.	Comp. App. (AT) (Ins) No. 510 of 2019	Imran Iqbal Khan & Anr. Vs. Benteler Trading International GMBH & Anr.	Narender Singh Yadav	PV Dinesh Lzafeer Ahmad- RP
36.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	
37.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
38.	Comp. App (AT) (Ins) No. 669 & 689 of 2019	Rajesh Kumar Agarwal & Ors. Vs. Srivani Merchants Pvt Ltd & Anr.	Arushi Arora	Nikhil Jain-R1
39.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt Ltd & Anr.	Vikram saini	Karan Kohli-R1 Jeevan Kumar-R2
40.	Comp. App (AT) (Ins) No. 721 of 2019	Power2SME Pvt Ltd. Vs. Uttam Strips Ltd. & Ors.	Pankaj Bhagat	Rakesh Kumar-R2 Shivankat Sharma- R3
41.	Comp. App (AT) (Ins) No. 726 of 2019	Continental Piling & Excavation Pvt Ltd. Vs. Capacit'e Infraprojects Ltd.	Saurabh Seth	Rishi Bhanahar
42.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd &Ors. <b>With</b>	Krishna Dev J.	Hemant Chaudhary-R(3-7) Parth Tandon-R(8- 11) Subrahmanyam
43.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd & Ors.	Krishna dev .J	Hemant Chaudhary-R(3-7) Parth Tandon-R(8- 11) Subrahmanyam
44.	Comp. App (AT) (Ins) No. 851 of 2019	Vinod Mittal. Vs. Rays Power Experts Pvt Ltd & Anr.	T. Sundar Ramanathan	Pawan Sharma Sylvine Sarmah- IRP
45.	Comp. App. (AT) (Ins) No. 886 of 2019	Umaia Shanmuga Pandian & Anr. Vs. EPC Constructions India Ltd. (Formerly Known as Essar Projects India Ltd) Through its Resolution Professional Abhijit Guhothakurta	Hitesh jain	Akarshan Sahay – R1
46.	Comp. App. (AT) (Ins) No. 918-919 of 2019	First Global Finance Pvt Ltd. Vs. IVRCL Ltd.	Pushkar Sood	
47.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	

**02: 00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	I.A No. 3232 of 2019 in Comp. App. (AT) No. 256 of 2019	Somany Provident Fund Institution. Vs. Union of India Through Ministry of Corporate Affairs & Anr.	Pranav Sarthi	
2.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd & Anr. <b>With</b>	S.Santanam Swaminadhan	Shivank Diddi-R1 I.P.S. Oberoi Kunal Vajani-RP
3.	Comp. App (AT) (Ins) No. 697 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. <b>With</b>	Mahesh Agarwal	Shashank Agarwal Mahima Singh
4.	Comp. App (AT) (Ins) No. 698 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. <b>With</b>	Mahesh Agarwal	Shashank Agarwal Mahima Singh
5.	Comp. App (AT) (Ins) No. 722 of 2019	Vishal Vijay Kalantri. Vs. Dighi Port Ltd & Ors.	Neena Nagpal	
6.	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Sibi C. K. Vs. Vijaya Hospitality & Resorts &Ors.	Rajendra Singhvi	Gopinath Menon
7.	Comp. App. (AT) (Ins) No. 675 of 2019	Sankararaman Vaidyanathan. Vs. Val-Met Engineering Pvt Ltd & Anr.	Anil Kaushik	Ravi Raghunath-R1 Bhavana Duhoon-IRP

**For Hearing**

8.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. <b>With</b>	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
9.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
10.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh – R1

		<b>With</b>		
<b>11.</b>	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
<b>12.</b>	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
<b>13.</b>	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
<b>14.</b>	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
<b>15.</b>	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Anuj Berry	Udayan Jain-R1
<b>16.</b>	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India <b>With</b>	A. Chakrabarty	Udayan Jain-R1
<b>17.</b>	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India <b>With</b>	A. Chakrabarty	Udayan Jain-R1
<b>18.</b>	Competition App. (AT) No. 39 of 2018	R.P. Khaitan& Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
<b>19.</b>	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India <b>With</b>	Nisha Kaur Uberoi	Zoheb Hussain
<b>20.</b>	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	Nisha Kaur Uberoi	Zoheb Hussain

**Note: The Court will rise at 03:00 PM.**

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**By Order**

**-sd/-  
Registrar**